

(c) whether CGHS beneficiaries can avail of all medical services including pathological services in all State and Union Territory hospitals during their personal visits:

(d) whether these beneficiaries can also avail of all medical services including pathological services in some private hospitals of Delhi and outside; and

(e) if so, formalities to be undertaken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b). The CGHS beneficiaries can avail of such medical services in all Central Government Hospitals such as Safdarjung Hospital, Dr. R.M.L. Hospital, Dr. Sucheta Kripalani Hospital as well as in A.I.I.M.S. with the permission of the competent authority.

(c) The CGHS beneficiaries can avail of such medical services in State and Union Territory hospitals during their personal visits provided the concerned city is covered under CGHS and the prior permission from the competent authority has been obtained.

(d) and (e). The CGHS beneficiaries can avail of medical services, including pathological services, in private hospitals recognised under CGHS at Delhi and outside.

Serving employees can obtain permission from their Administrative Department/Ministry, after being recommended for a procedure by a specialist of CGHS/Government hospital. In the case of pensioners, former M.Ps., former Governors, etc., the permission is to be obtained from the CMO Incharge of the concerned CGHS Dispensary, after being recommended for hospital treatment by a specialist of CGHS/Government Hospital.

However, the reimbursement in all cases would be restricted to the rates/ceilings laid down by the Government.

#### Schemes for Education of Minorities

1480. SHRI MUKHTAR ANIS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the existing Centrally sponsored schemes for the education of the minorities particularly the Muslim Community;

(b) the allocation made and expenditure incurred during each of the last three years and 1996-97, State-wise and Scheme-wise; and

(c) the targets fixed and achievements made during each of the last three years and target fixed for 1996-97, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b). Two Central schemes, viz: (i) Area Intensive Programme for Educationally Backward Minorities and (ii) Scheme of Financial Assistance for Modernisation of Madarsa Education were launched during 1993-94. The budgetary allocation as well as expenditure incurred during each of the last three years and 1996-97 in respect of each of the schemes is given in the enclosed statement.

(c) No targets are fixed and no achievements are indicated under these schemes as it depends upon the availability of funds and receipt of proposals from State Governments/NGOs.

#### STATEMENT

Position regarding the Budget allocation as well as expenditure incurred during each of the last three years and 1996-97 in respect of schemes of (i) Area Intensive Programme for Educationally Backward Minorities and (ii) Scheme of Financial Assistance for Modernisation of Madarsa Education.

		1993-94	1994-95	1995-96	1996-97	(Rs. in lakhs)			
I. Budget Allocation (BE)									
Area Intensive Programme for Educationally Backward Minorities		220.00	220.00	220.00	220.00				
Scheme of Financial Assistance for Modernisation of Madarsa Education.		25.00	33.00	40.00	30.00	3.00			
II. Expenditure (Actual)									
Area Intensive Programme for Educationally Backward Minorities									
Scheme of Financial Assistance for Modernisation of Madarsa Education.									
S.No.	Name of State/NGO	1993-94	1994-95	1995-96	1996-97	1993-94	1994-95	1995-96	1996-97
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	-	-	-	-	-	-	-	5.47
2.	Assam	-	-	-	-	-	-	19.46	-
3.	Bihar	-	-	-	-	-	-	-	4.71
4.	Gujarat	-	4.30	-	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10
5.	Haryana	2.08	-	-	-	-	1.52	-	-
6.	Karnataka	68.42	9.00	-	69.03	-	-	2.74	-
7.	Kerala	-	105.48	-	-	-	-	12.77	-
8.	Madhya Pradesh	20.88	15.30	-	-	-	5.78	11.10	-
9.	Rajasthan	65.62	12.71	27.64	38.665	-	-	4.07	-
10.	Sikkim	-	-	-	-	-	-	0.30	-
11.	Tamil Nadu	-	-	-	-	-	-	0.30	-
12.	Uttar Pradesh	45.00	83.51	173.06	-	3.04	11.70	34.88	4.71
13.	West Bengal	13.00	6.70	19.30	-	-	-	24.32	-
14.	Chandigarh	-	-	-	-	-	-	-	0.30
15.	R.A. Kidwai Memo. Trust, New Delhi.	-	5.00	-	-	-	-	-	-
Total		215.00	242.00	220.00	107.695	3.04	19.00	109.94	15.19

[Translation]

#### Educational Standard in KVS

1481. SHRI JAI PRAKASH (Hardoi) : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned "Kendriya Vidyalayon Ki Padhai par Sawaliya Nisan" published in the daily 'Jansatta' dated November 7, 1996;

(b) if so, the reasons for decline in educational standard;

(c) whether the report of Selja Committee constituted for the improvement in Kendriya Vidyalaya Sangathan has not been implemented even after acceptance;

(d) if so, the reasons therefor and the time by which it is likely to be implemented;

(e) whether the Government was already aware of the corruption prevalent in the Sangathan on higher levels; and

(f) if so, the steps taken by the Government to enquire into the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) Yes, Sir.

(b) The results of Kendriya Vidyalayas in classes X and XII are better than that of the CBSE overall results.

(c) and (d). The Kendriya Vidyalaya Sangathan (KVS) has implemented thirty seven recommendations of the Selja Committee. Action has already been initiated to implement the remaining twelve recommendations.

(e) and (f). Some representations listing certain grievances/demands including for conducting an enquiry

into the alleged irregularities were received. The competent authority has decided that detailed enquiry was not required for the period upto 26th May, 1995 as the allegations raised were obscure and without substance. For the period after 26th May, 1995, information is being gathered and will be placed on the table of the Sabha.

[English]

#### Dengue Fever

1482. SHRI MANORANJAN BHAKTA :  
 PROF. P.J. KURIEN :  
 SHRI MULLAPPALLY RAMACHANDRAN :  
 SHRI JAI PRAKASH AGARWAL :  
 SHRI VIRENDRA KUMAR SINGH :  
 SHRI TARIT BARAN TOPDAR :  
 SHRI AJOY MUKHOPADHYAY :  
 SHRI D.P. YADAV :  
 SHRI K.H. MUNIYAPPA :  
 DR. T. SUBBARAMI REDDY :  
 SHRI V.M. SUDHEERAN :  
 SHRI JAI PRAKASH (HARDOI) :  
 SHRI K.D. SULTANPURI :  
 SHRI RAMACHANDRA VEERAPPA :  
 SHRI G. VENKATESWAMY :  
 SHRI BASU DEB ACHARIA :  
 SHRI P.C. THOMAS :  
 SHRIMATI BHAVNA BEN DEVRAJ BHAI  
 CHIKHALIA :  
 DR. KRUPASINDHU BHOI :  
 SHRI PRADIP BHATTACHARYA :  
 SHRI ASHOK PRADHAN :  
 SHRIMATI SHEELA GAUTAM :